

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/197/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

✓ Shri S.K. Poddar,
District & Sessions Judge,
Sivasagar

Dated Guwahati the 11th January 2019.

Sub: **Headquarter Leave Permission.**

Ref:- Your letter No. DJSV/HA/I/2001/98, dtd. 09.01.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for headquarter leave permission, with your official vehicle, at your own cost, w.e.f. the morning of 13.01.2019 till the evening of 16.01.2019, has been ~~rejected~~ ✓ granted. The Addl. District & Sess. Judge, FTC , Sivasagar and in her absence the senior most Judicial officer at the Station will remain in charge of your court and office in your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

